

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 329 of 2019**

**In the matter of:**

**Arun Gupta & Anr.**

**...Appellants**

**Vs.**

**South Eastern Carriers Ltd. & Ors.**

**...Respondents**

**Present**

**For Appellants: Mr. Rakesh Kumar, Ms. Preeti Kashyap & Mr. Ankit Sharma, Advocates.**

**For Respondents: Mr. Debamitra Adhikari & Mr. Ajay Gaggar, Advocates for R-2 to R-4.**

**ORDER**

**(Through Virtual Mode)**

**21.09.2020:** For want of time today, the matter is adjourned. List the Appeal on **29<sup>th</sup> September, 2020.**

**[Justice A.I.S Cheema]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

***Sim/md***